

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 288 OF 2019

IN

A NO. 138 OF 2018

Dated: 27th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Barmer Lignite Mining Company Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Amand Anand
Mr. Aman Dixit
Mr. Pratik Das

Counsel for the Respondent(s) : Mr. R.K.Mehta
Ms. Himanshi Andley for R-1

Mr. P.N.Bhandari for R-2, 3 & 4

ORDER

Heard Mr. R. K. Mehta, learned counsel for Respondent Commission for some time. He seeks time to file better affidavit and then withdraw the affidavit already on record. Permission is granted and he may file the same on or before 03.04.2019 with advance copy to the other side.

List the IA for further hearing on **05.04.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt